<u>Supp. List. 01</u> Sr. No. 02 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Cr1) No. 223/2019

Shabir Ahmad Mir

.... Petitioner/Applicant(s)

Through:- None

V/s

State of J&K and others

.....Respondent/Non-applicant(s)

Through:- Mr. Sajad Ashraf, GA vice Mr. B. A Dar, Sr. AAG (through video conference)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

There is no representation on behalf of the petitioner.

On request of learned counsel appearing for the respondents, adjourned.

List on 07.07.2020.

(Sindhu Sharma) Judge

SRINAGAR

23.06.2020 sunil-ii